



FORM No. 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

Application No. O.A. 231 of 2005

Applicant(s) Shri. Jayendra Kumar Patnaik Respondent(s) Union of India & others

Advocate for Applicant(s) M/s. B. S. Tripathy Advocate for Respondent(s) M. K. Rath

J. Patnaik

NOTES OF THE REGISTRY

I. p.o of Re. 60/- filed.

Copy Served.

For favour of
Registration please
as per memo

2/6/05
S.O. (J)

Regd
2/6/05

For Admonition
Stay - copy served.

Review

2/6/05

ORDERS OF THE TRIBUNAL

REGISTER

2/6/05
Regd

Order dated 3.6.05

Heard Mr. B. S. Tripathy, Ld. Counsel for the applicant and Mr. C. R. Mishra, Ld. Counsel appearing for the Railways; on whom a copy of this O.A. has already been served.

The applicant, an Electrical Section Engineer of Mancheswar Carriage Repair Workshop, having faced transfer to work as Section Engineer (Electrical) at Puri (under ADEE/Puri) has filed this O.A. under Section 19 of the AT Act of 1985.

It appears several of his representations to the higher authorities are still pending for consideration.

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Notes of the Registry

Orders of the Tribunal

Copy of order No. 3/05
a/c to copy issued
to all the respects
by Post. The same
copy of order issued
to the counsel for
both side.

Day
S.O. 6/6/05

PM
6/6/05

In the said premises, this O.A. is disposed of with a direction to the Respondents to consider the grievances of the applicant, as raised in his representations annexed to this O.A. and grant him necessary relief within a period of next 45 days.

Respondents are hereby also asked not to disturb the applicant from the post of SE (Electrical) MCS (Mancheswar Carriage Shop) till the consideration of his representations addressed to the Respondents.

With the aforesaid observation and direction, this O.A. stands disposed of.

Send copies of this order to the Respondents, along with copies of this O.A., and free copies of this order be handed over to the Lt.Counsel appearing for both the parties.

03/06/05
Member (J)